

The Minister of Labour (Shri V. V. Giri): (a) 39.

(b) Scheduled Castes are not formally represented on the Committee. It cannot be said whether any of the members who are representatives of the various Governments and organisations belong to Scheduled Castes or not.

(c) A list of members is placed on the Table of the House. [See Appendix XI, annexure No. 31.]

(d) The present Committee was constituted on the 8th of September, 1952. It will continue to function for two years from the date of its constitution.

(e) The Committee is composed of representatives of the State Governments, Ministries of the Government of India, recognised employers' and workers' organisations and All India women's Conference. Two Members of Parliament also serve on the Committee.

RESERVATION OF SCHEDULED CASTES IN SERVICES

1347. Shri Bheekha Bhai: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a representation demanding the due reservation in different classes of services for the Scheduled Castes has been recently made by one of the Members of Parliament; and

(b) if so, what action Government propose to take thereon?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) The representation is under consideration.

RAILWAY ZONAL TICKETS

1348. Shri Ramachandra Reddi: Will the Minister of Railways be pleased to state:

(a) the total number of Shatabdi Railway Zonal Tickets issued;

(b) the total amount of money realised thereon; and

(c) whether in all trains third class accommodation more than usual was provided?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) The total number of Shatabdi tickets, taking two child tickets as one, issued during the period 1st April to 16th April 1953 was 1,11,803 approximately.

(b) Rs. 33,54,090.

(c) Extra accommodation was provided as and where found necessary consistent with availability of stock.

CAPITAL OUTLAYS ON RAILWAY LINES

1349. Shri Anirudha Sinha: Will the Minister of Railways be pleased to state the percentage of returns on the capital outlays on the different railway lines constructed and completed during the years 1951-52 and 1952-53?

The Deputy Minister of Railways and Transport (Shri Alagesan): The following Railway lines were constructed and completed during the years 1951-52 and 1952-53:—

Date of opening.

Arantangi-Karaikudi, 29th March 1952.

Mukerian-Pathankot, 6th April 1952.

Gandhidham-Deesa, 2nd October 1952.

Returns showing the financial results of the working of these lines during the financial year 1952-53 are not yet available but are due to be submitted to this office by 31st December 1953.

LAND UNDER PADDY AND WHEAT

1350. Dr. Ram Subhag Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether any new land was brought into paddy and wheat cultivation in the year 1952-53; and

(b) if so, what are their acreages?

The Minister of Agriculture Dr. P. S. Deshmukh): (a) and (b). Separate figures for paddy and wheat are not maintained. In 1952-53, a total area of over 2 lakh acres was reclaimed for being put under the cultivation of food-grains.

Ghanis AND OIL MILLS

1351. Shri S. C. Samanta: Will the Minister of Food and Agriculture be pleased to state:

(a) the number of oilmills and bullock-propelled ghanis in India;

(b) the annual consumption of oilseeds in ghanis and the amount of oil extracted thereby;

(c) how far has the Central Oil Seeds Committee helped the ghani industry; and